

department. No seizure has been made by the Manipur police during that period.

(c) Various and progressively intensive steps are being taken by the Government of India to combat such smuggling.

#### Recruitment of Assistants

635. Shri B. C. Kamble: Will the Minister of Home Affairs be pleased to state:

(a) the rules or orders under which the recruitment through the Union Public Service Commission was made by the Home Ministry against the long term vacancies of Assistant Grade in Attached Offices between the period from July 1947, to July, 1953 when a ban on recruitment to Assistant Grade through U P. S C test and other promotion except that of permanent employees was made by the Finance department based on the Pay Commission Report in July, 1947, and

(b) the reasons why the eligible permanent employees especially of the Scheduled Castes were not considered for promotion against such vacancies?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A statement explaining the position is laid on the Table of the House. [See Appendix III, annexure No. 13].

#### Tours of Ministers

636. Shri B. C. Kamble: Will the Minister of Home Affairs be pleased to state:

(a) how many Union Ministers, Deputy Ministers and Parliamentary Secretaries, if any had undertaken tours, both official and non-official between the date of declaration by the Election Commission of election schedule of the last General Elections held in 1957 and the last date of the General Elections held; and

(b) the total expenditure the Union Government had to incur on that account?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The information is being collected and will be laid on the Table of the House as soon as possible.

#### आदिवासी

६३७. श्री उत्तर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के इन्दौर डिवीजन के विभिन्न जिलों में केन्द्रीय सरकार की सहायता से आदिवासी कल्याण विभाग द्वारा चलाये गये विभिन्न उपक्रमों में अनुसूचित आदिम जाति और अनुसूचित जातियों के कितने पदाधिकारी और कर्मचारी नियुक्त हैं ; और

(ख) क्या केन्द्रीय सरकार के पदाधिकारी मध्य प्रदेश के इन्दौर डिवीजन में अनुसूचित जातियों और अनुसूचित आदिम जातियों के लाभ के लिये चलाई गई सस्वाधो के कार्यों की जांच करते हैं या उन्होंने जांच की है ?

गृह-कार्य उ. मंत्री (श्रीवती अलखा) :

(क) तथा (ख). जरूरी सूचना इकट्ठी की जा रही है और प्राप्त होते ही यह सभा-पटल पर रख दी जायेगी ।

#### Central Excise Department, Orissa

638. Shri Sanganna: Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No 2372 on the 25th May, 1956 regarding the number of Scheduled Castes and Scheduled Tribes employed in the Calcutta Collectorate of Central Excise and state whether any, and if so, how many, persons have so far been confirmed out of those appointed under different categories?

The Minister of Finance (Shri T. T. Krishnamachari): None of the temporary employees has since been confirmed. Their cases are under consideration.